

- (b) if so, the progress made in this regard; and
 (c) the time by which it is likely to be cleared ?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) :
 (a) to (c) The restart of the closed fertilizer factory of Fertilizer Corporation of India Ltd. (FCI) at Gorakhpur in Uttar Pradesh is techno-economically not feasible. KRIBHCO has evinced an interest in setting up a new standard sized naphtha based Ammonia/Urea plant at Gorakhpur, using the existing infrastructure of FCI.

[English]

Release of Forest Land

1562. SHRI P.S. GADHAVI :
 SHRI JAYSINH CHAUHAN :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

- (a) the details of applications received by the Government for release of the forest land for industrial use in Gujarat;

- (b) the number of applications lying pending;

(c) whether any monitoring is being done by the Government to decide such applications;

- (d) if not, the reasons therefor; and

(e) the details of the forest land allotted for industrial use during the last three years in the State ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ): (a) to (d) Altogether 530 proposals have been received from Government of Gujarat for diversion of forest land under Forest (Conservation) Act, 1980 till 31.12.96. Presently, only one proposal is pending with Central Government and this does not pertain to diversion of forest land for industrial use. Decision on 102 proposals could not be taken for want of essential details which have been sought from the State Government.

(e) Detail of forest land diverted for industrial use during the last three years in Gujarat is enclosed in the Statement.

Statement

Details of forest land diverted for industrial use during the last three years in Gujarat (excluding Regional Offices)

Sl. No.	Name of proposal	Forest area involved	Status
1.	Gas pipeline by GAIL, Gujarat	0.095 ha.	Approved on 3.1.95
2.	Laying of pipeline for Gujarat Alkalies & Chemicals Ltd., Gujarat.	00.0275 ha.	Approved on 4.5.95
3.	Laying of pipeline for IPCL, Gujarat.	8.47 ha.	Approved on 30.11.95
4.	Diversion of forest land in favour of Dharamshi Morarji Chemicals Co. Ltd. for laying of pipeline and construction of storage, Jamnagar district, Gujarat.	41.65 ha.	Approved on 8.4.96
5.	Copper smelter project for Indo-Gulf Fertilizers & Chemicals Co. Ltd., Gujarat	17.5 ha.	Approved on 29.8.96